

Procurement of Foodgrains by FCI in Haryana

*1736. SHRI RAJDEO SINGH :
SHRI ARJUN SETHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Food Corporation of India was not allowed to operate the augmentation of storage capacity, which has not kept pace with the State needs by the Haryana Government ;

(b) whether the Food Corporation of India's role in Haryana is now restricted to receiving foodgrains procured by the State agencies for the Central Pool ;

(c) whether the accumulation of the stock has prompted the State Government of Haryana to stop procurement operation ; and

(d) if the replies to (a), (b) and (c) be in affirmative, what steps Government propose to take to avoid such a development ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No such restriction was imposed on the Food Corporation of India.

(b) In case of rice and wheat the Food Corporation of India's role in Haryana is at present restricted to receiving foodgrains procured by the State agencies for the Central Pool. However, in pursuance of State Government's request, the Food Corporation of India is undertaking price support operations for paddy, maize, bajra and jowar.

(c) The State Government is continuing procurement operation except for temporary suspension where necessary due to rains.

(d) Does not arise.

Complaint regarding Defective Construction of Rice Mill in Andhra Pradesh by Andhra Pradesh State Cooperative Marketing Federation Ltd.

*1737. SHRI K. SURENARAYANA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry has received any complaint from Kolavennu larger sized Co-

operative Credit Society Limited, Kistna District, Andhra Pradesh recently regarding the defective construction of the rice mill, which has been constructed by the Andhra Pradesh State Cooperative Marketing Federation Limited, on behalf of the Society ;

(b) if so, the broad points made out in the complaint ; and

(c) the action taken or proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The National Cooperative Development Corporation has recently received a complaint from the Kolavennu Larger Sized Cooperative Credit Society Limited.

(b) The broad points made in the complaint are as follows :

(i) That the Andhra Pradesh State Co-operative Marketing Federation Ltd., which was entrusted with the responsibility of constructing the rice mill for the society, had spent more than reasonable amount on the construction of the rice mill ;

(ii) That the society was not associated with matters relating to the installation of the mill ; and

(iii) That the construction of the mill is defective.

(c) The National Cooperative Development Corporation does not give assistance direct to cooperatives, but only to the State Governments to enable them to assist the cooperatives. The society has, therefore, to approach the State Government for obtaining necessary relief. The Corporation, however, has also taken up the matter with the State authorities.

Setting up of a Nickel Plant in Orissa

*1738. SHRI KUMAR MAJHI : will the Minister of Steel and mines be pleased to state : .

(a) whether Government have completed the technical examination of the feasibility report submitted by M/s. Chemical and Metallurgical Design Company, New Delhi and taken investment decision for setting up of a Nickel Plant based upon the Sukhinda deposits in Orissa ;